

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 48 of 2018

In the matter of:

India Glycols Ltd.

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present:

**Appellant: Mr. Sagardeep Rathi, Mr. Ebaad Nawaz Khan and
Mr. Aman Singh Baroka, Advocates.**

**Respondents: Mr. Sumit Srivastava, Advocate for R-1.
Mr. Sridhar Pothraju, Ms. Shweta Parihar and Mr.
Yashvir Kumar, Advocates for R-2 & 3.**

ORDER

04.03.2020: Pleadings are complete and the appeal is admitted for hearing.

Process the appeal for final hearing on **9th April, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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